

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No301
IA/232(AHM)2022
in
CP(IB) 150 of 2020

Proceedings under Section 33 60(5) IBC ,2016

IN THE MATTER OF:

Nimai Gautam Shah RP of Sintex Oil & Gas Limited

.....Applicant

.....Respondent

Order delivered on 17/11/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant/ RP : Mr. Kamil Lokhandwala, Adv.

For the Suspended

Management : Mr. Arjun Sheth, Adv. a/w. Ms. Rhea Sevak, Adv.

ORDER

Learned Counsel for the RP seeks time to take instructions with respect to filing of the report for reconstitution of CoC. Let RP also remain present on the next date of hearing, and if not filed let RP file it at the earliest.

List on 24.11.2022.

-sd-

AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

-sd-

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)